

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

~~Order dated 17.9.02~~

for hearing

for  
APRBench

On the 8th of

Copies of the  
summons to all partiesD.P.W.  
2/10/02  
S.D.APR  
8/10/02Order dated 17-9-02

None appears for the applicant  
or call. To give one more chance  
to the applicant in this year-old  
case of 1996, the matter is adjourned  
to 07.10.02. No further time.

Lok  
Vice-Chairman 17/9

17/10/02

Member (i)

Order dated 07.10.2002

At the request of the ld. Counsel  
for the applicant and as agreed by  
the other side the matter is adjourned  
to 08.10.2002.

Lok  
Vice Chairman 7/10Mo  
Member (i)Order dated 8.10.2002

The Advocate for the Applicant has  
filed a Memo dated 8.10.2002 stating that the  
Applicant does not want to press this O.A.; as  
he has, in the meantime, retired from service.  
In this view of the matter, this O.A. is  
dismissed as not pressed.

Shri A.K.Bose, Sr. Standing Counsel  
and Shri B.Das, Addl. Standing Counsel appearing  
for the Respondents/Department are present and  
heard. Send copies to parties.

Lok  
VICE-CHAIRMAN 8/10

MEMBER (JUDICIAL)